

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 28TH AUGUST, 2025

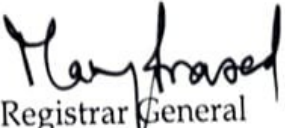
No. 230 A: The following officers of the rank of District Judge named in Column No.-II are hereby transferred and posted at the places, as mentioned in Column No.-III of the table given below:-

Sl. No.	Name of the Judicial Officers with present Designation & place of posting	New place of posting
I	II	III
1.	Mr. Yogesh Kumar Singh, AJC-cum-Special Judge, ACB, Ranchi	District & Additional Sessions Judge, Dumka
2.	Mr. Onkar Nath Choudhary, District & Additional Sessions Judge-cum- Special Court, elected MP/MLA, Hazaribagh	Additional Judicial Commissioner, Ranchi [vice Mr. Yogesh Kumar Singh, AJC, Ranchi]

By order of the Court
Sd/- Manoj Prasad
Registrar General

Memo. No. 3875 /Apptt. Dated Ranchi, the 28th August, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / the Judicial Commissioner, Ranchi/ Principal District & Sessions Judges of Dumka & Hazaribagh and the officers concerned for information and needful .


Registrar General
28/8/25